

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.201
CP(IB)/72(AHM)2023

Proceedings under Section 9 IBC

IN THE MATTER OF:

Windson Chemical Private Limited
Vs.
Jai Dada Panel Decorative Pvt. Ltd

.....Applicant

.....Respondent

Order delivered on: 15/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Ms. Hirva Dave, Adv. a.w Mr. Jaimin R Dave
For the Respondent : Mr. Mayank P Shah, Adv.

ORDER

Heard. Both parties are directed to file written submissions along with citation not more than two to three pages within one week. Ld. Counsel for the respondent is directed to file Vakalatnama today itself.

List for further consideration on 31.07.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)